GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2974 ANSWERED ON:18.08.2011 ALLOCATION OF NATURAL GAS Choudhry Smt. Shruti;Mithlesh Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has allocated natural gas from KG D6 Basin to the successful City Gas Distribution (CGD) entities through GAIL (India) in the country;
- (b) if so, the State-wise details thereof; and

(MMSCMD)

(c) the time by which the CGD entities will commence the supply to all the States including Uttar Pradesh and Haryana?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) & (b): The Empowered Group of Ministers (EGoM) for commercial utilization of gas produced from fields allotted under the New Exploration Licensing Policy (NELP) has allocated 1.22 MMSCMD KG-D6 gas on firm basis to various CGD entities for PNG & CNG purpose & 2.165 mmscmd on fall back basis for commercial & Industrial consumers having requirement of less than 50,000 SCMD. KG D6 gas is being supplied by contractors namely RIL & NIKO. The state wise details are as below:

State Firm allocation Fall back allocation

Andhra Pradesh 0.147 0.370

Delhi 0.309 0.3

Gujarat 0.327 0.875

Haryana 0.005

Madhya Pradesh 0.019

Maharashtra 0.370 0.2

Rajasthan 0.005

Uttar Pradesh 0.040 0.420

Total 1.222 2.165

(c): Government of India has enacted the "Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006", wherein PNGRB has

been entrusted with the responsibility of inter alia authorizing entities to operate City Gas Distribution (CGD) networks. CGD networks entail supply of Compressed Natural Gas (CNG) for transport sector, as also Piped Natural Gas (PNG) to domestic, industrial & commercial customers. PNGRB has envisaged a rollout plan of CGD Network Development in more than 300 Geographical Areas (GAs) in the country including in UP & Haryana over the next five years.